

F.No.A-12034/SSC/15 /2017 -Ad.III B
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes and Customs

Ground Floor, Hudco Vishala Building,
Bhikaji Cama Place, R.K. Puram,
New Delhi, the 24 April, 2018.

To

All successful candidates of Stenographer Grade-II Examination, 2016 recommended for the post of Stenographer Grade- II (through e-Mail & CBEC website).

Subject:- Declaration of final result of Stenographer Grade-II, Examination, 2016 – Calling Options/Preferences from selected candidates for allocation of Zones – Stenographer Grade-II.


Sir/Madam,

As you are aware, the Staff Selection Commission (SSC) has declared the final results of the Stenographer Grade-II, Examination, 2016. Based on these results, you have been nominated by SSC to the Central Board of Excise & Customs (CBEC) [now Central Board of Indirect Taxes & Customs (CBIC)] for appointment as Stenographer Grade-II.

2. Candidates are requested to refer to SSC Notification dated 13/02/2016 relating to Stenographer Examination 2016. Nature of physical disabilities for the post of Stenographer are prescribed at Para 3 of the SSC notification.

3. As per the prevailing system, each candidate is to be allocated to one of the Cadre Controlling Authorities under CBIC. The Cadre Controlling Authority (CCA) of the concerned Zone, to which a candidate is allocated, thereafter, issues the offer of appointment. As per the prevailing guidelines, such allocation is made on merit-cum-preference basis, to the extent vacancies are available. There are 30 Cadre Controlling Authorities under CBIC, the list of which along-with the Codes is enclosed at Annexure –I. The category-wise and Cadre Controlling Authority-wise vacancies is enclosed at Annexure- II. As the vacancies relate to 12 Cadre Controlling Authorities, **the preferences are to be restricted to the 12 CCAs.**

4. You are requested to indicate your options/ preferences for all zones in the Proforma (Annexure-III) indicating Name and Code of Cadre Controlling Authorities in Column No. (2) and (3). You are also advised not to leave any option blank. The duly completed Proforma must be submitted through e-mail only in e-Mail ID bk.manthan@nic.in on or before **06/05/2018**, failing which it would be presumed that you have no options/ preferences. All the candidates are informed that options shall be exercised only once. Therefore, candidates are also advised not to submit duplicate/multiple mails exercising their options which shall not be entertained. The


(बी. के. मन्थान)
(B. K. MANTHAN)
उप-सचिव (उप-सचिव)
वित्त विभाग (Deptt. of Rev.)
Ministry of Finance (Deptt. of Rev.)
भारत सरकार (Govt. of India)
नई दिल्ली / New Delhi

Candidates are also advised to use the e-mail as given in their application forms in which correspondence shall be made.

5. The Proforma for exercising options may be **downloaded from the website** i.e. www.cbec.gov.in and sent to the undersigned in the prescribed Proforma **by email only** within due date. A self-attested copy of Admit Card issued by SSC along-with a self-attested copy of ID proof (Aadhar Card/ PAN Card/ Voter ID) should also be scanned/attached with the proforma. Options/preferences by hand or by post/speed post etc. will not be accepted.

After successful compilation of all the options/preferences thus received within due date, CBIC would upload the data on CBIC's website so as to enable the candidates to view the exercised options/preferences. In case of any discrepancy, it may be brought to the notice of CBIC for rectification.

Yours faithfully,

Encl : As above.

(B.K. Manthan)
Under Secretary
वि. व. वि. (वित्त)
वि. व. वि. (वित्त)
Ministry of Finance (Deptt. of CBIC)
सर्व. सचिव/उप. सचिव
ए. व. वि. वि. (वित्त)

(B.K Manthan)
Under Secretary to the Govt. of India
Tele : 011-26162675

e-Mail ID on which options/preferences are to be uploaded: bk.manthan@nic.in

Annexure I

LIST OF CADRE CONTROLLING AUTHORITIES UNDER CBIC

S.No.	Name of Cadre Controlling Authority	Code of Cadre Controlling Authority
A.	Central Excise/GST	
1.	Bangalore	A
2.	Bhopal	B
3.	Bhubaneshwar	C
4.	Chandigarh	D
5.	Chennai	E
6.	Thiruvananthapuram	F
7.	Delhi	G
8.	Hyderabad	H
9.	Jaipur	I
10.	Kolkata	J
11.	Lucknow	K
12.	Mumbai	L
13.	Pune	M
14.	Goa	N
15.	Ranchi	O
16.	Shillong	P
17.	Vadodara	Q
B.	Customs	
18.	Chennai Customs Zone	R
19.	Thiruvananthapuram Customs Zone	S
20.	Kolkata Customs Zone	T
21.	Mumbai-I Customs Zone	U
22.	Vishakhapatnam Customs Zone	V
23.	Goa Customs Zone	%
C.	Directorates	
24.	Directorate of Revenue Intelligence	W
25.	Directorate of Logistics	X
26.	Directorate General of Inspection Customs & Central Excise	Y
27.	Directorate General (Systems & Data Management)	Z
28.	Directorate of Publicity & Public Relations	&
29.	Central Bureau of Narcotics Commissioner/ Central Controller of Factories	\$
30.	Central Revenues Control Laboratory	#


 (श्री. र. मूर्थी)
 (R. K. MURTHY)
 Joint Secretary (Finance)
 Ministry of Finance (Dept. of Rev.)
 New Secretariat, Govt. of India
 24, Raisin, New Delhi

ANNEXURE II

ANNEXURE - A													
Direct recruitment quota vacancies for post of Stenographer in Grade 'C' and 'D' under CBIC for year 2016													
Sl. No.	Cadre Controlling Zone	Participating Zone & Commissionerates / Directorates	Total Number of Direct Recruitment Vacancies for the year 2016 for reporting to SSC	Vertical Reservation					Horizontal Reservation				
				Gen	SC	ST	OBC Total	Physically Handicapped	OH @1%	HH @1%	VH @1%	Ex-Serviceman	
GST													
1	BANGALORE	Combined Commissionerates of Karnataka	19	10	5	0	4	19	1	0	0	2	
2	BHOPAL	Bhopal, Jabalpur, Indore, Audit-I, Indore, Bhopal, Nagpur, Audit-II, Nagpur-I, Nagpur-II, Audit-I, Nagpur, Wardha	30	21	2	0	7	30	0	1	0	0	
3	BHUBANESHWAR	C.Ex. Bhubaneswar I & II	3	2	1	0	0	3	0	0	0	0	
4	CHANDIGARH	Chandigarh CX Zone, Cx Chandigarh/II, Ludhiana, Jaipur, J&K, Amritsar/Ludhiana Customs (P) & Chandigarh Audit, Compt	6	3	1	0	2	6	0	0	0	1	
5	CHENNAI	Tamilnadu & Pondichery	0	0	0	0	0	0	0	0	0	0	
6	COCHIN/THIRUVANTHPURA	C.Ex Cochin, Calicut, Trivandrum, Audit, CCP	0	0	0	0	0	0	0	0	0	0	
7	DELHI	C.Ex Delhi Zone, CCO, Service Tax, CCO, Customs(D2/Prev)	22	11	2	1	8	22	0	0	0	4	
8	HYDERABAD	Hyd-I/II/ III/ IV/ Guntur/ Tirupathi/ Vizag-I&II Compt	0	0	0	0	0	0	0	0	0	0	


B. S. [Signature]
 Joint Secretary
 (B. & M) (H-4)
 Govt. Secretariat, Government of India
 Ministry of Finance (Cont. of Rev.)
 1st Floor, 1st Floor, New Delhi

ANNEXURE- 'A'												
Direct recruitment quota vacancies for post of Stenographer in Grade 'C' and 'D' under CBIC for year 2016												
Sl. No.	Cadre Controlling Zone	Participating Zone & Commissions/ Directorates	Total Number of Direct Recruitment Vacancies for the year 2016 for reporting to SSC	Vertical Reservation					Horizontal Reservation			
				Gen	SC	ST	OBC	Total	OH @1%	HH @1%	VH @1%	Ex-Serviceman
9	JALPUR	Jaipur-III CX and Customs Zone	0	0	0	0	0	0	0	0	0	0
10	KOLKATA	Kolkata Central, Excess IV/III/IV/V, Kolkata Audit-III, C.Ex. Haldia/ Bolpur/ Siliguri/ Service Tax and CCP/ W.B. Durgapur and siliguri, LTU, Service Tax, Jhansda	21	15	0	0	6	21	2	0	0	0
11	LUCKNOW	Lucknow & Meerut C. Ex Zone and Customs (P) Lucknow	0	0	0	0	0	0	0	0	0	0
12	PUNE C. EX	Customs, Central Excise & Service Tax, Pune Zone, Mumbai Zone - III, Service Tax, Mumbai Zone, Mumbai Zone - I, Ahmedabad	1	0	0	0	1	1	0	0	0	0
13	RANCHI	C. Ex. Ranchi-III, Dhanbad, Patna, Jamshepur Zone	0	0	0	0	0	0	0	0	0	0
14	SHILLONG	Shillong, Dibrugarh, Guwahati C. Ex. Zone & Customs Shillong Zone	0	0	0	0	0	0	0	0	0	0
15	VADODARA	C.Ex. Vadodara Zone, Ahmedabad, Ahmedabad Customs	6	1	3	0	2	6	0	0	0	0
TOTAL VACANCIES OF Stenographer's Grades - II - CENTRAL EXCISE			108	63	14	1	30	108	3	1	0	7
CUSTOMS												
16	CHENNAI	Chennai Customs Zone	0	0	0	0	0	0	0	0	0	0
17	THIRUAVANTHURAM	Custom House Cochin	2	1	1	0	0	2	0	0	0	0
18	KOLKATA CUSTOMS	W.B. Cust(P), Kolkata Port, Kolkata (AP&ACC), Appeal-Kolkata, COO & CCA	0	0	0	0	0	0	0	0	0	0
19	MUMBAI	Mumbai Customs	10	8	0	0	2	10	1	0	0	0
20	VIZAG	Visakhapatnam custom House	0	0	0	0	0	0	0	0	0	0
TOTAL VACANCIES OF Stenographer's Grades - II - CUSTOMS			12	9	1	0	2	12	1	0	0	0

B. M. ...
 (Sd/-) ...
 Joint Secretary
 Ministry of Finance (Budget, Expenditure & Revenue)
 1st Floor, West Block, Parliament Building, New Delhi

ANNEXURE - 'A'												
Direct recruitment quota vacancies for post of Stenographer in Grade 'C' and 'D' under CBIC for year 2016												
Sl. No.	Centre Controlling Zone	Participating Zone & Commissionerates / Directorates	Total Number of Direct Recruitment Vacancies for the year 2016 for reporting to SSC	Vertical Reservation				Horizontal Reservation				
				Gen	SC	ST	OBC	Total	OH @1%	HH @1%	VH @1%	Ex-Serviceman
DTE/DTE. GEN												
21	DGRI	DRI & DGCEI	0	0	0	0	0	0	0	0	0	0
24	DGPM	DG of Performance Management & its cadre Dtes, legal affair, safeguard	9	4	1	0	4	9	0	0	1	0
23	DC (SYSTEM & DATA MGMT)	Dte of System & Data Management	0	0	0	0	0	0	0	0	0	0
24	DPPR	Dte. Of Publicity & Public Relations	0	0	0	0	0	0	0	0	0	0
25	DTE (LOGISTICS)	Dte. Of Logistics	0	0	0	0	0	0	0	0	0	0
26	CRCL	Dte. Of CRCL	0	0	0	0	0	0	0	0	0	0
27	CEN*	CEN, Gwalior	4	1	1	0	2	4	0	0	0	0
TOTAL VACANCIES OF Stenographer's Grades - II - DIRECTORATE			13	5	2	0	6	13	0	0	1	0
TOTAL VACANCIES OF Stenographer's Grades - II - GST			108	63	14	1	30	108	3	1	0	7
TOTAL VACANCIES OF Stenographer's Grades - II - CUSTOMS			12	9	1	0	2	12	1	0	0	0
TOTAL VACANCIES OF Stenographer's Grades II - DIRECTORATE			13	5	2	0	6	13	0	0	1	0
GRAND TOTAL VACANCIES OF Stenographer's Grades - II			133	77	17	1	38	133	4	1	1	7
Central Board of Indirect Taxes & Customs, Department of Revenue, Ministry of Finance												

* CEN, Gwalior have already submitted 4 vacancies (SC-1, OBC-2, UR-1) in the grade of Stenographer Gr-II through online system to SSC on 05.04.2016 as per information received vide letter F.No. I/31/Estt/2012-2789 dated 12.08.2016.


 (B. K. MANTHANI)
 Joint Secretary
 Ministry of Finance (Dept. of Rev.)
 New Delhi

Annexure - III

Form for indicating Options/Preferences for allocation of Zones
for the post of Stenographer Grade-II under CBIC
Stenographer Examination, 2016

Please indicate preferences for all 12 Cadre Controlling Authorities for which vacancies reported as at Annexure-II.

Option/Preference No.	Name of the Cadre Controlling Authority	Code of Cadre Controlling Authority
(1)	(2)	(3)
1 st		
2 nd		
3 rd		
4 th		
5 th		
6 th		
7 th		
8 th		
9 th		
10 th		
11 th		
12 th		

Signature of the Candidate: _____

Name: _____

Father's Name: _____

Date of Birth: _____

Roll No: _____


Rank: _____

Email ID: _____

Dated: _____

Correspondence Address: _____

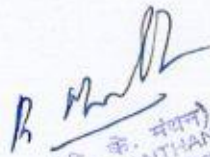
Phone No./Mobile No.: _____


 (B. K. MANI)
 Joint Secretary
 Ministry of Finance (Govt. of India)
 1st Floor, New Delhi

Notes/Instructions for guidance of candidates :

1. The allocation shall be on merit-cum-preference basis. The submission of options/preferences by a candidate does not confer any right to claim allocation of zones within the preferences indicated. **Options once exercised would be treated as final. The preferences given by the candidate is final and the same cannot be changed in any circumstances.** Similarly, if a candidate does not indicate any preference, the Government will be free to allocate him/her to any zone as per the administrative exigencies.
2. The candidate must send the duly filled-in Form to the following e- Mail ID, by **e-Mail only, by 06th May, 2018 :**

**Shri B.K Manthan, Under Secretary, Ad. III B
Central Board of Excise & Customs (CBEC)
Department of Revenue, Ministry of Finance
Ground Floor, HUDCO Vishala Building
Bhikaji Cama Place, New Delhi – 110066.
Tele Fax : 011-26162780
Email : bk.manthan@nic.in**


(बी. के. मन्थान)
(B. K. MANTHAN)
अवर सचिव/Under Secretary
वित्त मंत्रालय (Department of Revenue)
Ministry of Finance (Dept. of Rev.)
भारत सरकार / Govt. of India
नई दिल्ली / New Delhi